

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: TRAINING – ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD - Nomination of Sri E.Anjaneyulu, Addl. Junior Civil Judge, Alamuru, East Godavari District, to undergo training from 13.10.2014 to 13.04.2015 at Andhra Pradesh Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

REF: 1. High Court's Letters Roc.No.602, 1331 & 1502/2014-Vigilance Cell, dated 30.09.2014.
2. High Court's Letter Roc.No.6176/2014-B.Spl., dated 01.10.2014.
3. Letter Roc.No.1938/2014/A.P.J.A.-Sec'bad, dated 08.10.2014 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.No. 6273/2014-B.SPL., DATED: 09.10.2014

The High Court is pleased to pass the following Order:

Sri E.Anjaneyulu, Addl. Junior Civil Judge, Alamuru, East Godavari District, is hereby nominated to undergo six months training from 13.10.2014 to 13.04.2015 at Andhra Pradesh Judicial Academy, Secunderabad.

- i) Sri E.Anjaneyulu, will handover charge of his post to the Prl. Junior Civil Judge, Alamuru, East Godavari District, and proceed to attend the said training at Andhra Pradesh Judicial Academy, Secunderabad and report at the A.P. Judicial Academy, Secunderabad at 9.00 a.m. on 13.10.2014 (Monday).
- ii) The Prl. Junior Civil Judge, Alamuru, East Godavari District, will be in full additional charge of the post of Addl. Junior Civil Judge, Alamuru, East Godavari District, during the training period of Sri E.Anjaneyulu.
- iii) On return from the Training Sri E.Anjaneyulu, Junior Civil Judge, will rejoin duty as Addl. Junior Civil Judge, Alamuru, East Godavari District.

Sri E.Anjaneyulu, will be under the control of Director, Andhra Pradesh Judicial Academy, Secunderabad, during the period of training.

At the end of training, the Director, Andhra Pradesh Judicial Academy, Secunderabad, shall report to the High Court with regard to imparting training to the officer.

The Prl. Junior Civil Judge, Alamuru, East Godavari District, who is placed in full additional charge of the post of the Addl. Junior Civil Judge, Alamuru, is directed to draw pay and allowances of Sri E.Anjaneyulu, Addl. Junior Civil Judge, Alamuru, for the period from 13.10.2014 to 13.04.2015 and send the same by way of D.D/Other source to the said officer under going training at A.P. Judicial Academy, Secunderabad. The Director, Andhra Pradesh Judicial Academy, Secunderabad, will issue Non-Drawal Certificate to that effect.

NOTE: The above said orders are placed in the High Court's Website <http://hc.tap.nic.in>. The downloaded copy of the said proceedings is valid to relieve and to report at the Academy for undergoing training at A.P. Judicial Academy, Secunderabad.

S. Jagannadhar
REGISTRAR (VIGILANCE)

To

1. The officer.
 2. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
 3. The Prl. District and Sessions Judge, East Godavari at Rajahmundry.
 4. Prl. Junior Civil Judge, Alamuru, East Godavari District.
 5. The District Treasury Officer, Kakinada, East Godavari District.
 6. The Sub-Treasury Officer, Alamuru, East Godavari District.
 7. The Section Officers: Special Officers Section, Computer Section, Vigilance Cell, E-Section, Work Review Cell, O.P.Cell, B.Section, High Court of Judicature at Hyderabad.
- Spare.